

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

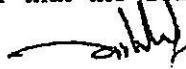
Dated 24.08.2024

To,
The Worthy President,
Bar Association of Delhi,
Tis Hazari Courts, Delhi.

Sub: Reminder for supply of data regarding dues and membership of Delhi Bar Association on urgent basis.

Sir,

This is to remind you that records pertaining to dues of the Members of the Bar is yet to be received from Delhi Bar Association and the same is withholding the process of preparation of tentative list of voter.. Accordingly, it is requested that the copies of the record may be immediately supplied to this Office in order that the deadlines can be adhered to.

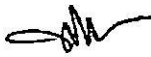

Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024

Copy to-

29850
29850

24 AUG 2024

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) Ld. Principal District & Sessions Judge (HQs) for intimation.
- 3) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Nikhil Chopra
Chairperson, Election Committee
Delhi Bar Association 2024